

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI “SMC-1” BENCH: NEW DELHI**

(THROUGH VIDEO CONFERENCING)

**BEFORE SHRI R.K.PANDA, ACCOUNTANT MEMBER &
MS.SUCHITRA KAMBLE, JUDICIAL MEMBER**

**ITA No.6517/Del/2018
Assessment Year : 2010-11**

A Construction (P.) Ltd., A-30, 2 nd Floor, Room No.11, Kailash Colony, New Delhi-110048. PAN-AAFCA6737L	Vs	ITO, Ward-1(1), New Delhi
APPELLANT		RESPONDENT
Appellant by	Sh. Vinod Kumar, Bindal, CA & Ms. Rinky Sharma, Adv.	
Respondent by	Sh. Ajay Kumar, Sr.DR	
Date of Hearing	11.01.2021	
Date of Pronouncement	11.01.2021	

ORDER

PER R.K.PANDA, AM :

This appeal by the assessee for the assessment year 2010-11 is directed against the order of CIT(A)-1, New Delhi dated 10.09.2018.

2. The learned counsel for the assessee, vide its letter dated 08.01.2021, received through email, has requested for withdrawal of the appeal filed by him and stated that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the “Vivad Se Vishwas Scheme, 2020”.

3. Considering the aforesaid situation, the captioned appeal is consigned to records and treated as dismissed.

4. However, the aforesaid is subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforesaid Act, the appellant (i.e., the assessee) shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider such application appropriately as per law. The respondent (i.e., the Revenue) has no objection with regard to the aforesaid caveat.

5. In view of the aforesaid, the appeal is consigned to record and, for statistical purposes, is treated as dismissed.

Above decision was announced on conclusion of Virtual Hearing in the presence of both the parties on 11th January, 2021.

Sd/-

(SUCHITRA KAMBLE)
JUDICIAL MEMBER

Sd/-

(R.K.PANDA)
ACCOUNTANT MEMBER

** Amit Kumar **

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, NEW DELHI